Ul

being considered to improve environment and to protect forests from destruction i_n the country?

THE . MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS " "(SMT. MANEKA GANDHI); The Government has taken a number . of steps as given below to improve the environment and to protect forests:

- Schemes for soil conservation, waste land development, protection of watershed areas, desert development, hill development and reclamation of saline and alkaline areas.
- Scheme_s fo_r conservation of both ground and surfac_e water, flood control, prevention and control of water pollution through implementation of th_e Water (Prevention and Control of Pollution) Act_t 1974 and th_e Environment (Protection) Act, 1986 and cleaning up the river Ganga under the Ganga Action Plan.
- Prevention and control of air pollution through the implementation of the Air (Prevention and Control of Pollution) Act, 1981 and the Environment (Protection) Act, 1986.
- Survey and identification of cri tical areas in flora, fauna and forests through the Botanical, Zoological and Forests Surveys of India.
- Protection of forests through the implementation of the Indian Forest Act, 1927 and the Forest (Conservation) Act, 1980, development of non-conventional energy sources and schemes for substitution of wood.
- 6. Afforestation Programmes.
- Preservation of critical ecosystems and protection of wild life through 69 National Parks and 397 Sanctuaries and through implementation of the Wildlife (Protection) Act. 1972.

 Action programmes for marine eco-systems, wetlands and man groves.

to Questions

- Formulation of policy and strengthening of legislation for environment and forestry.
- Promotion of research, education, and training in environmental and forestry subjects.
- 11. Creation of environmental awareness.

Changes in the composition of the Planning Commission

- 98. SHRI B. SATYANARAYAN REDDY: Will the PRIME MINISTER be pleased to state:
- (a) whether Government are considering to have some changes in the composition of the Planning Commission in order to have a better plan for the progress of the country; and
 - (b) if so, what are the details thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b) The Planning Commission has been reconstituted with a new Deputy Chairman and nine new Members. A copy of the Notification appointing the Members is 'attached. (See below)

(To be published in Part I Section 2 of the Gazette of India)

GOVERNMENT OF INDIA

Cabinet Secretariat (Mantrimandal Sachivalaya) Rashtrapati Bhavan New Delhi dated the 22nd December, 89

Notification

No. A. 12031/1/89-Ad. I The President is pleased to appoint the following a_s full-time Members of the Planning Commission with immediate effect:

- 1. Dr. J. D. Sethi
- 2. Dr. Rajni Kothari
- 3. Shri L. C- Jain
- 4. Smt. Ela Bhat
- 5- Dr. Arun Ghosh
- 6. Dr. A. Vaidyanathan

- 7. Shri Rahamaiullah Ansari
- 8. Shri T. N. Seshan
- 9. Dr. Harswaroop Singh

Sd/-Cr. N. E. Rao) Additional Secretary

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The Manager, Government of with Hindi India Press, version Faridabad

copy to:-

- 1. Secretary to the President
- 2. Secretary to the Vice President
- 3. Principal Secretary to the Prime Minister
- 4. Shri R. K. Hegde, Dy. Chairman, Planning Commission
- 5. Dr. J. D. Sethi
- 6. Dr. Rajni Kothari
- 7. Shri L. C. Jain
- 8. Smt. Ela Bhat
- 9. Dr. Arun Ghosh
- 10. Dr. A- Vaidyanathan
- 11. Shri Rahamatullah Ansari
- 12. Shri T. N. Seshan
- 13. Dr. Harswaroop Singh
- 14. Secretary, Planning Commission15. Secretary to aH the Ministries/ Departments of the Gov':, of India
- 16. Chief Secretaries to ali State Govts./UTs
- 17. Cabinet, Cabinet Secretariat.

Sd/-(T. N. R. Rao) Additional Secretary

Projects on Vedic Mathematics

S9 SHRT KAILASH PATI MISHRA: Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 2876 given in the Rajya Sabha on the 9th August, 1989 and

(a) whether in February, 1989 the Rashtriya Veda Vidya Pratishthan had recommended sanctioning of 3 different types of projects on Vedic Mathematics to competent mathematicians and computer scientists;

(b) if so, what was the nature and type of the suggested three projects;

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- (c) the names status and address of the mathematicians and computer scientists to whom each project has been sanctioned; and
- (d) the guidelines and outline oi the action scheme regarding each of the projects?

THE MINISTER OF STATE IN THE MINISTRY OF **SCIENCE** AND TECHNOLOGY (PROF. M. G. K. MENON): (a) and (b) Yes, Sir. The three projects are:

- (i). Propagating the ideas brought ■out in the book 'Vedic Mathematics' written by Jagadguru Shankaracharya;
- (ii) Exploring the possibilities of application of these ideas in appropriate computer software programmes; and
- (iii) Expounding and developing mathematical foundations behind the various sutras. (c) and (d) The Project Committer of the Rashtriya Veda Vidya Pratishthan has approved grant of a fellowship for research in Vedic Mathematics at the school level in the light of the book of Jagadguru Shankaracharya. The fellowship has been offered to Smt. Ran jana Chari, a teacher in the Kendriya Vidyalaya Sangathan to promote and carry out research into Vedic Mathematics for the purpose of establishing its applicability to modern mathematics. Inclusion of Sutras of Vedic Mathematics as enrichment materials 100. SHRI KAILASH PATI MISHRA: Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 2876 given in the Rajya Sabha on the 9th August, 1939 and state what progress has been made so far in implementing the recommendation made by Rashtriya Veda Vidya Pratishthan that the National Council of Educational Research and Training may be requested to include some of the Sutras of Vedic Mathematics and'